## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 1(ND)2015 CA. NO.

CORAM:

### PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE COMPANY: M/s. Mr. Deva Nand Joshi & Anr. V/s. M/s. Synergy Technofin Pvt. Ltd. & ors.

## SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATIO	N REPRESENTATION	SIGNATURE
1)	Adv. Saharsh	Jawhori Adu	ocate Respondent	Bau

#### ORDER

Learned counsel for the respondent is present. He seeks and is given two weeks' time as last chance to comply with the terms of the order dated 06.09.2016 of this Tribunal.

List on 07.10.2016 for further proceedings.

Sd1-

(R.Varadharajan) Member (Judicial)

Sd1-

(Maharaj Krishan Hanjura) Member (Judicial)